

National Company Law Tribunal

Allahabad Bench

CP NO. 105/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s Piosoft Information Technology Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3) of the Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SAURABH SRIVASTAVA	PCS	Petitioner	
2.	Monica Nanda	PCS	Petitioner	
	Krishna Dev Vyas	Adv.	ROC	

CP NO.105/2017

Ms. Monica Nanda, PCS alongwith PCS Sh. Saurabh Srivastava for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC.

The petitioner company is directed to furnish a copy of the Income Tax return filed, if any, for last five years from 2016-17 as a proof for company as a going concern.

The matter be listed on 11th December, 2017.

Dated:20.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd-
H.P. Chaturvedi,
Member (Judicial)